

**SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF INSTART LOGIC INDIA PRIVATE LIMITED

NAME OF CORPORATE PERSON	Instart Logic India Private Limited
DATE OF INCORPORATION OF CORPORATE PERSON	14/07/2011
AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED /REGISTERED	Registrar of Companies- Bangalore
CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72900KA2011PTC059588
ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Flat No.4126, 12th Floor Rainforest Apartments Panathuru Main Road, Balagere Village Varthur, Hobli Bangalore Rural- 560087
LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	FEBRUARY 28, 2022
NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Dilip Kumar Parasmal Unit F-5 & F-6, First Floor, Sampurna Chambers, No.13, Vasavi Temple Street, VV Puram, Bangalore- 560004 dilip@pdka.in Ph. No. 9341218974 Registration No: IBBI/PA 001/IPP00924/2017- 2018/11531
LAST DATE FOR SUBMISSION OF CLAIMS	March 29, 2022

DILIP KUMAR PARASMAL
Insolvency Professional
IBBI Registration No. :
IBBI/PA 001/IPP00924/2017-2018/11531

Unit F-5 & F-6, First Floor, Sampurna Chambers, No.13, Vasavi Temple Street, VV Puram, Bangalore-560004

Unit F-5 & F-6, First Floor,
Sampurna Chambers, No. 13, Vasavi Temple Street,
V. V. Puram, BENGALURU - 560 004.

DILIP KUMAR PARASMAL

Liquidator

IBBI Registration No- IBBI/PA 001/IPP00924/2017-2018/11531

Notice is hereby given that Instart Logic India Private Limited has commenced

voluntary liquidation on February 28, 2022.

The stakeholders of Instart Logic India Private Limited are hereby called upon to submit a proof of their claims, on or before March 29, 2022 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

DILIP KUMAR PARASMAL
Insolvency Professional

IBBI Registration No. :
IBBI/PA-001/IP P00924/2017-2018/11531
Unit No. FF-5 & FF-6, First Floor,
Sampurna Chambers, No. 13, Vasavi Temple Street,
V. V. Puram, BANGALORE - 560 004.

Name and Signature of the Liquidator: Dilip Kumar Parasmal

Date and Place: March 04, 2022, Bangalore